

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:3415  
ANSWERED ON:29.07.2009  
UNSPENT MPLAD FUND  
Mithlesh Shri

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

(a) whether some Members of Parliament of Fourteenth Lok Sabha and Rajya Sabha could not utilize the full amount of MPLADS fund during their tenure; and

(b) if so the details thereof and the funds spent by each of them during their term?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF COAL AND STATISTICS & PROGRAMME IMPLEMENTATION(SHRI SRIPRAKASH JAISWAL)

(a)&(b) Under the Member of Parliament Local Area Development Scheme (MPLADS), each MP can recommend works, in advance, up to his annual entitlement. The nodal district authorities examine and sanction the eligible works recommended by the Members of the Parliament and release funds to the Implementing agency as per the provisions of the MPLADS guidelines and progress of the work being executed. As such, the funds released by the Ministry during a particular Lok Sabha/Rajya Sabha MP's tenure may also be spent during the successive Lok Sabha/Rajya Sabha period, as it is a non-lapsable fund.